

Tri Nagar is connected to Railway Station by route No. 94 from where buses to Red Fort and other places are conveniently available. At present, there is not proposal under consideration of the Corporation to re-introduce services on route No. 97.

Availability of Authentic Hindi Version of Indian Constitution

1306. SHRI L. L. KAPOOR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the authentic Hindi version of the Indian Constitution has been made available to the public so far;

(b) if not, the reasons therefor; and

(c) when such authentic Hindi version of the Indian Constitution would be made available to the public?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAI, MANDAL): (a) to (c). No. Sir. The opinion of some prominent jurists has been sought to make available the authentic Hindi version of the Constitution of India. They are of the view that it is not possible to do so in any way. They are also of the view that the Parliament can make the provision, by a legislation that the translation of the Constitution in Hindi or in any other Language mentioned in the 8th Schedule of the Constitution, will be treated as authentic translation. The Government are contemplating the question to make provision in this regard.

Pay Scales of News Reporters, Sub-Editors, News Readers-cum-Translators working in A.I.R.

1307. SHRI L. L. KAPOOR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether on 1st October, 1964 a single pay scale of Rs. 235-530 was fixed for the News Reporters, Sub-Editors, News Readers-cum, Trans-

lators working in the regional units of the A.I.R.;

(b) whether on 1st April, 1971 the pay scales of the above category was revised to Rs. 350-800 but the scales of pay of News reporters and Sub-editors was kept at Rs. 325-530 wrongfully;

(c) whether again for all the three category of such employees new pay scales were declared from 1st January, 1973 and a serious distortion in scales was done, e.g. the scales of News reader cum translators and Sub-editors was revised to Rs. 650-1200 but that of News Reporters pay was fixed in the scale of Rs. 550-900/ without any reasons; and

(d) whether Government will look into the matter and also fix the pay of News Reporters in the scale of Rs. 650-1200 and remove the injustice?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes Sir. However, the News-Readers-cum-Translators were granted three advance increments and thus were starting at a fee of Rs. 280. They also had a selection grade of Rs. 425-770.

(b) In February, 1972 the fee scale of News-reader-cum-Translators (Junior Scale) were revised to Rs. 350-800 and the fee scales of News Reporter and Sub-Editors were revised to Rs. 325-575. These fee scales took effect from 1-4-1971.

(c) and (d). The fee scales of staff artists were rationalised in February, 1972. These orders were given effect to from 1st April, 1971. The staff artists were not satisfied with the rationalisation orders issued in February, 1972. The Government therefore approached the National Productivity Council for carrying job evaluation of staff artists with the purpose of determining:

(i) Correct differentials among the staff artists in different categories and at different levels; and

(ii) Parity or relativity between the staff artists of certain categories and regular government employees considered to be performing similar duties.

The National Productivity Council gave the Sub-Editors a point value of 281 as compared to 221 to News Reporters. The Departmental Committee which examined the NPC recommendations recommended that the Sub-Editors (Regional News Units) might be brought on to the Announcers-cum-Newsreader group and placed in the junior scale of Rs. 350-600.

The fee scales of staff artists were revised on 18th June, 1976 in the light of decisions which Government took on the recommendations of Third Pay Commission with regard to salary scales of comparable categories of Government employees of All India Radio. These decisions were given effect to from 1-1-1973. On this basis the Newsreader-cum-Translators and Sub-Editors were given the fee scale of Rs. 850-1200 and News Reporters the fee scale of Rs. 550-900.

Collapse of Power House under Garhwal Rishikesh Hydel Scheme (Hardwar)

1308. SHRI K. LAKKAPPA: Will the Minister of ENERGY be pleased to state:

(a) whether the power house under the Garhwal Rishikesh Hydel Scheme (Hardwar) collapsed in the recent rainy season because of inferior materials used by the contractors;

(b) whether he is aware of reports of misuse of funds by the concerned Construction Division; and

(c) the steps taken by the Government to look into defective construction and the misuse of funds?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No, Sir. The U.P. State authorities have intimated that the power house

under the Garhwal Rishikesh Hydel Scheme did not collapse in the recent rainy season.

(b) and (c). Does not arise, in view of (a) above.

Secret Files handed over to Prime Minister by Former Prime Minister

1309. SHRI K. LAKKAPPA:
DR. HENRY AUSTIN:
SHRI O. V. ALAGESAN:

Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to the "New Wave," a political weekly published from New Delhi in its issue dated 9th October, 1977 that former Prime Minister handed over top most secret files relating to his (Mr. Desai) Ministerial colleagues;

(b) if so, how far this is true;

(c) what are the names of the Ministers whose files have been handed over to the Prime Minister;

(d) what kind of files these are; and

(e) whether the Prime Minister will deny in the Parliament if he had not received the same?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes.

(b) There is no truth in the report.

(c) and (d). Do not arise.

(e) Yes.

Communal Riots

1310. SHRI K. LAKKAPPA:
SHRI ANANT DAVE:
SHRI M. A. HANNAN
ALHAJ:
SHRI C. K., JAWFFER
SHARIEF:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether communal riots in the country have increased during the last six months,